Insolvency and Bankruptcy Board of India
in association with
Indira Gandhi National Open University (IGNOU)
organises

Live Session on the following topics:

“Declaration of moratorium and public announcement; Judicial pronouncements relating to the Moratorium u/s 14”
by Mr. Rajesh Kumar,
General Manager, IBBI and
Ms. Tuhina Mardi, Assistant Manager, IBBI

“Appointment, tenure, and role of Interim Resolution Professional and Resolution Professional”
by Mr. Dilip Khandale,
Deputy General Manager, IBBI and
Ms. Archana Sharma, Assistant Manager, IBBI

on
Doordarshan Gyandarshan TV Channel

30th March, 2022; between 15.00 – 16.00 hrs
(Repeat Telecast – 20.00 – 21.00 hrs)

With a view to facilitate manifold increase in the reach of the Board’s advocacy initiative, IBBI has signed a MoU with Indira Gandhi National Open University (IGNOU), for collaboration in utilising the tele-lecturing facilities of IGNOU Gyandarshan Channel to telecast Awareness Programmes through distance learning mode. The initiative provides seamless access to sustainable and learner-centric quality awareness programmes and training to various stakeholders of IBC.

Gyandarshan Channel Nos.

Airtel – 442
Tata Sky – 755
Sun Direct – 596
Den – 526
In Digital – 297
Hathway - 473

For any further information/clarification, please write to:
workshop.ip@ibbi.gov.in

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